

HIGH COURT OF KERALA

e- TENDER NOTICE

No. S4-13162/2017

ERNAKULAM
Dated: 26/07/2017

E-Tenders are invited for the supply of the following stores:

SI No	Requirements	Quantity
1	White cloth teri cotton	1374 Metres
2	Khaki cloth teri cotton	228 Metres
3	Ash cloth teri cotton	72 Metres
4	Grey cloth teri cotton	126 Metres
5	Navy blue cloth teri cotton	72 Metres
6	Light Green Sarees (Polyster/ Polyster cotton)	312 Nos
7	Light Blue Sarees (Polyster/Polyster cotton)	146 Nos
8	Ash Sarees (Polyster/Polyster cotton)	14 Nos
9	Light Green Blouse piece (2x2)	312 Metres
10	Light Blue Blouse piece (2x2)	146 Metres
11	Ash Blouse piece (2x2)	14 Metres

P.T.O

Last date for receipt of tenders is **at 11 am on 10.08.2017**. Late tenders will not be accepted.

The tenders will be opened **at 11 am on 17.08.2017**.

The maximum period required for delivery of the articles should also be mentioned.

Details of the requirements and the conditions governing their supply can be obtained from e-procurement system portal of Kerala State (<https://etenders.kerala.gov.in>) till **10.08.2017**.

The successful bidder will have to produce a security deposit equal to 5% of the total quoted value

The BID should contain the following documents

1. Cost of Tender form ₹ 1298 /- inclusive of GST @ 18% and Earnest Money Deposit (EMD) ₹ 5,500 /- (1% of the tender value) which must be submitted online through SBT Internet Banking or SBT-NEFT/RTGS.
2. Scanned copy of the preliminary agreement executed and signed in Kerala stamp paper of value of ₹ 200/- (A format of the agreement is given in the tender documents)
3. Undertaking for the acceptance of tender conditions (Form of tender and general conditions are given in the tender documents)
4. Detailed specifications of the Cloth Material
5. Terms and conditions of the supplier
6. Bill of Quantity (BOQ) Price list (should be in the given .xls format)

Place : Ernakulam
Date : 26/07/2017


S. ABDUL SAMAD
REGISTRAR (ADMINISTRATION)

Ab

Terms and Conditions

1. Price: Should include all charges and taxes specifically stated
2. Payment : Will be made only after the successful supply
3. Deliver the goods at High Court of Kerala.
4. Date of opening of tender : In case the proposed date declared as a holiday, the tender will be opened on the next working day.
5. The successful bidder should furnish an Agreement and Security Deposit in the form of Bank Guarantee/DD from a Nationalized Bank for an amount @ 5% of the order value.
6. Supply: Within 60 Days .
7. Samples Should be Provided at the time of Price Negotiation .
8. The materials to be supplied should be of the same standard and specification of the sample provided.
9. The final acceptance of the tenders rests entirely with the High Court who do not bind themselves to accept the lowest or any tender.

NB: The Tender procedure will be made as per Rules mentioned in the Revised Store Purchase Manual.

The bidders should participate in this tender procedure through E-Tendering system. Tender cost and EMD should be submitted only through online.